

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-298 of 2014 in  
DFR No. 1637 of 2014**

**Dated: 8<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh State Load Dispatch Center ...Appellant (s)**

**Versus**

**Andhra Pradesh State Electricity Regulatory Commission & Anr. ...Respondent(s)**

**ORDER**

**(ON BEING MENTIONED)**

**IA-298 of 2014  
*(Appl. for condonation of delay)***

At the request of the learned counsel for the parties, post this matter before the Delhi Bench on **17.10.2014** instead of 14.10.2014.

**(Rakesh Nath)  
Technical Member  
Ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**